GOVERNMENT OF INDIA STATISTICS AND PROGRAMME IMPLEMENTATION LOK SABHA

UNSTARRED QUESTION NO:143 ANSWERED ON:22.02.2011 IMPLEMENTATION OF CENTRAL PROJECTS

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Will the Minister of STATISTICS AND PROGRAMME IMPLEMENTATION be pleased to state:

- (a) whether various Central Sector projects including rail, road and highway infrastructure projects have incurred cost and time overrun.
- (b) if so, the details of such projects, project-wise;
- (c) whether core sector projects involving Railways and Highway projects account for most of the Central Sector Projects facing time and cost overrun;
- (d) if so, the details thereof and the reasons therefor; and
- (e) the steps proposed to be taken to effectively minimise the delays and cost overrun in all the said projects?

Answer

MINISTER OF STATISTICS AND PROGRAMME IMPLEMENTATION (Dr. M. S. Gill)

- (a)&(b) As on 31st October, 2010, out of 559 Central sector projects costing Rs.150 crore and above on the monitor of Ministry of Statistics and Programme Implementation, 293 projects are running behind schedule with respect to the revised approved schedule. The details of 293 delayed projects showing delays in time and cost overrun sectorwise including railway, road and highways projects are given in the Statement in Annexure-I.
- (c)&(d) Out of 293 delayed projects, 25 projects belong to Railways whereas 111 projects pertain to road & highway projects. The reasons for delay particularly in rail, road and highway projects inter-alia include: delay in land acquisition, relief and rehabilitation, fund constraints, steep increase in the prices of steel and cement etc., slow progress by contractors, delay in supply of equipment, delay in award of contracts and law and order problems.
- (e) The steps taken by the Government to effectively minimise the delays and cost overrun include:
- (i) in-depth monitoring of projects on monthly and quarterly basis by the Government;
- (ii) setting up of Standing Committees in the Ministries/Departments to fix responsibility for time and cost overruns;
- (iii) appointment of nodal officers for each project with continuity of tenure; and
- (iv) issue of guidelines on standard bidding documents.
- (v) follow up with the State Governments in respect of various problems faced by Central Sector Projects like land acquisition.